POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF FARRY INDUSTRIES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement ("PA") dated September 22, 2010 and Corrigendum to PA dated January 10, 2011 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations"), issued on behalf of Obike Trading Private Limited (OTPL) and Tien Trading Private Limited (TTPL) pursuant to Regulation 10 and 12 and other provisions of Chapter III and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations"). The Offer formalities are completed and the details are as under:

1	**Name of the Target Company**	**Farry Industries Limited** Registered Office: 289/2 Kalpatru Soc., "B" Bldg., Office No. 15, Timber Market Road, Above Karing Hospital, Ghorpade Peth, Pune – 411 042. Tel. No.: 020 – 6500 7105; Fax No.: 020 – 2644 7428.			
2	**Name of the Acquirer, including Persons Acting in Concert (PACs)**	**Acquirers:** Obike Trading Private Limited (OTPL) and Tien Trading Private Limited (TTPL)			
3	**Name of the Manager to the Offer**	**Aryaman Financial Services Ltd.**			
4	**Name of the Registrar to the Offer**	**Sharex Dynamic (India) Pvt. Ltd.**			
5	**Date of Opening of the Offer**	**January 22, 2011 (Saturday)**			
6	**Date of Closure of the Offer**	**February 10, 2011 (Thursday)**			
7	**Details of Acquisition**	**Proposed in the Offer**		**Actuals**	
a	Offer Price (Including Interest)	Rs. 24.50/-		Rs. 24.50/-	
b	Shareholding of Acquirers prior to MOU / PA along with group member	Nil		Nil	
c	Shares acquired through MOU	18,89,080 (62.70%)		18,89,080 (62.70%)	
d	Shares acquired in the Open Offer	6,02,620 (20.00%)		68,792 (2.28%)	
e	Size of Open Offer (No of Shares * Offer price)	Rs. 1,47,64,190/-		Rs. 16,85,404/-	
f	Shares if any acquired after PA but 7 working days prior to Closure of Offer	Nil		Nil	
g	Post Offer Shareholding of Acquirers including PACs, if any	24,91,700 (82.70%)		19,57,872 (64.98%)	
h	Pre and Post offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		11,24,020 (37.30%)	5,21,400 (17.30%)	11,24,020 (37.30%)	10,55,228 (35.02%)
8	**Date of dispatch of consideration and delay if any.**	**February 21, 2011 (Monday). No Delay.** No interest is due and payable in this regard.			
9	**Position of Escrow Account**	Released.			
10	**Status of Investor complaints**	No investor complaints have been received in respect of the Offer.			

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

ARYAMAN FINANCIAL SERVICES LTD

Aryaman Financial Services Ltd.
60, Khatau Building, Alkesh Dinesh Modi Marg, Opp. P J Towers (BSE building),
Fort, Mumbai - 400 001.
Tel: 022 - 2261 8264 / 2261 8635;
Fax: 022 - 2263 0434
Website: www.afsl.co.in
Email: info@afsl.co.in
Contact Person: Mr. Deepak Biyani

Sharex

Sharex Dynamic (I) Pvt. Ltd.
Unit No.1, Luthara Ind. Premises,
1st Flr, 44-E, M Vasanti Marg,
Andheri Kurla Road, Safed Pool,
Andheri (E), Mumbai - 400 072.
Tel. No. 022 - 2851 5606 / 2851 5644
Fax No. 022 - 2851 2885
E-mail: sharexindia@vsnl.com
Contact Person: Shri B. S. Baliga

The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

Place: Mumbai Date: March 08, 2011